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SHRI NARSINGH NARAIN PANDEY: Sir,..:

MR. CHAIRMAN: Actually we had a Calling Attention motion on this and the whole thing was debated there. Mr. Pandey, were you there during that discussion? I think it had been debated fudy.

SHRI NARSINGH NARAIN PANDEY: It had also been told by the Labour Minister that he would give the statement in this session.

MR. CHAIRMAN: I think we can leave it. Let us go to the next question.

Allegations against principal advisor to Governor of Assam

[;]149. SHRI ROBIN KAKATI: SHRI AJIT KUMAR SHARMA :f

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to various allegations against Shri H. C. Sarin, Principal Advisor to the Governor'of Assam lately vioced by the people of Assam, particularly the students' community;

(b) if so, whether Government have caused any enquiry into the allegations;

(c) whether there has been a nersis-tent demand for the withdrawal of Shri Sarin from Assam; and

(d) if so, the reaction of Govern ment in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). Some allegations have been made against the Principal Advisor to-the Governor of Assam and demand has also been made from certain quarters for his removal. The allegations, however, have been found to be vague, baseless and without substance.

SHRI AJIT KUMAR SHARMA: Sir, in the present situation of Assam we needed an. administrator who could

tThe question was actually asked on the floor of the House *by Shri Ajit Kumar Sharma.

just try to solve the problems and satisfy the feelings of the people, but on the other hand the present Principal Advisor, who was sent by the Government of India to advise the Governor for the good administration of the State and for the welfare of the people, has chosen to do the opposite. He has started taking actions against the people. He has started organising resistance groups to the current movement and thereby causing widespread communal disturbances in the State. Now, in this context, not only the students and the people, but the entire Government servants have demanded that he sfrould be withdrawn in the interest, of the whole country and the State as such. I would like to know from the hon. "Minister whether the Government is going to withdraw him from that State.

to Questions

SHRI YOGENDRA MAKWANA: Sir, at present, there is no such intention on the' part of the Government.

SHRI DINESH GOSWAMI: Sir, we have seen from the newspaper reports at one stage that Mr. Sarin was to be appointed as Governor of Assam. We have also seen from the recent newspaper reports that he is likely to be made the Governor of Jammu and Kashmir. May I know what truth is there so far as these reports are concerned?

SHRI YOGENDRA MAKWANA: Sir, there is nothing to say about this at this stage.

MR. CHAIRMAN: Quite correct.

SHRI YOGENDRA MAKWANA: When a decision is taken, everybody will know it.

Infiltration by Pakistanis

*150. SHRIMATI SUSHILA SHAN-'KAR ADIVAREKAR:! SHRI SWAMI DINESH CHAN-DRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention had been drawn to the posters circulat-

tThe question was actuall asked on the floor of the House by Shrimati Sushila Shankar Adiyarekar. ed in August-September this year by the Pakistani based National Liberation Front in the bonier areas of Jammu and Kashmir State threatening massive armed infiltration into Indian territory through Kargil, Uri, Bandipore, Kupwara, Gurez, Tithwal, Kalakot, Rajouri and Poonch areas;

(b) whether it is a fact that a mass infiltration bid through Uri by about 80 armed Pakistanis was made in early August and was foiled by the timely action of our alert security personnel; and

(c) what is the number of Pakistani spies and saboteurs if aⁿy, rounded up from the border areas of Jammu and Kashmir during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRJ YOGENDRA MAKWANA): (a) There is no information available to confirm that Pakistani based National Liberation Front circulated posters threatening massive armed infiltration into Jammu and Kashmir.

(b) No such infiltration has come to light.

(c) The information is being collected from the Government of Jammu and Kashmir and will be laid on the Table of the House when received.

SHRIMATI SUSHILA SHANKAR ADIVAREKAR: I would like to know from the hon. Minister whether in and around the same period when the socalled posters were distributed and pasted on the walls of Jammu and Kashmir Valley, there were any incidents of border violations by the Pakistani armed forces.

SHRI YOGENDRA MAKWANA: Sir, there was no violation during that period.

SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Sir, there were rumours that after the disturbances in that area, certain antisocial and anti- ational elements had gone undergone. I would like to know from the hon. Minister whether any effort* Have

to Questions 24.

been made by the Home Ministry to round up these elements to safeguard the security and safety of that area.

SHRI YOGENDRA MAKWANA: Sir, rumours are rumours. Even then I would like to say that it is a constant effort on the part of the Home Ministry to round up such elements.

SHRI JASWANT SINGH: Would the hon. Minister like to confirm or deny the statement by the Chief Minister of Jammu and Kashmir that in the projected convention that the Jamait-e-Tulba was intending to hold in Srinagar, firstly India was made one ot the invitees; and secondly, the invitation letters were got printed in Saudi Arabia? Would the hon. Minister like to confirm or deny this? And following from this, how does the Government view...

MR. CHAIRMAN: Let him first either admit or deny it. Then something. ..

SHRI JASWANT SINGH: I am saying, Sir, that a statement was made by the Chief Minister of Jammu and Kashmir. The hon. Minister can either deny what the contentions of the Chief Minister of Jammu and Kashmir are, or confirm them. Following from that....

MR. CHAIRMAN: Then it becomes problematic. Let him first state what he has to. (*Interruptions*) I will give you a chance. It is like this. Questions are asked in court: "Did you go to the railway station?" He says, "No, I was in Calcutta on that day". And he says what follows. Come on, Mr. Minister.

SHRI YOGENDRA MAKWANA: Sir, the Chief Minister is competent to make any statement. I have nothing to comment on the statement of the Chief Minister.

MR. CHAIRMAN: But do you aci apt or do not accept it?

SHRI YOGENDRA MAKWANA: The Chief Minister is responsible for whatever he says...

SHR1 NAGESHWAR PRASAD SHAHI: But what are the facts?

8HRI YOGENDRA MAKWANA: ... and without facts, no Chief Minister •would make a statement.

MR. CHAIRMAN: Very well. What follows?

SHRI JASWANT SINGH: On ac count of the interruptions may I trouble the hon. Minister to repeat what he said? I could not hear what he said. j

SHRI YOGENDRA MAKWANA: What I said was that the Chief Minister i_s competent to make the statement which he has made and 1 have nothing to comment on the statament *oi* the Chief Minister.

SHRI JASWANT SINGH: So, he has not denied, Sir.

MR. CHAIRMAN: What is the next one you wanted to ask which I shut .you out from?

SHRI JASWANT SINGH: Therefore, not having denied the contentions of the Chief Minister of Jammu and Kashmir, I would request the hon. Minister to let us know how Government views what obviously is a very serious matter—an organisation, a body inviting India to participate on the physical territory of India getting the letters printed in Saudi Araoia— and what steps the Government is intending to take as far as the Jamait.e-Tulba in Kashmir is concerned.

SHRI YOGENDRA MAKWANA Sir, the Jammu and Kashmir Government has already taken action against the -Tamait-e-Tulba.

श्री जगवीश प्रसाद माखुर : मंती महोदय के जवाब से ऐसा पता लगता है कि केन्द्र और प्रदेश सरकार के बीच में जहां तक पाकिस्तानी एलीमेंट्स के खिलाफ कार्यवाही करने या न करने का सवाल है कोई कोग्रापरेशन, कोई मेल नहीं है ।

श्री हरि सिंह न लवा : ऐसा नहीं है।

to Questions

श्री जगदीश प्रसाद माथुर : ः आप मंत्री नहीं हैं । अपने दूर्भाग्य से और मेरे सौभाग्य से ग्राप मंत्री नहीं हैं । जम्मू ग्रौर काश्मीर की स्थिति ग्रलग है। कानुनन भी बहां पर दोनों इंटेलीजेंस एजेंसियां पहले भी काम करती थीं, मिलिटरी इन्टेलीजेंस भी काम करती है । यह कोग्रापरेशन है तो किस हालत में है और ग्रगर नहीं है तो क्यों नहीं है ? इसका एक उदाहरण दे देता हं। कुछ महीने पहले वहां एक इन्टरनेशनल मुस्लिम कांफ्रेंस हुई थी जिस में कि वहां की एम्बेसीज के डिप्लोमेट्स ने भाग लिया । क्या सरकार को पता है कि किन डिप्लोमेट्स ने भाग लिया ग्रौर क्या उन्होंने इस प्रकार कन्वेंशन्स को तोडा या नहीं तोडा ?

भी योगेन्द्र मकवाणा : पहली बात तो यह कि ग्रानरेबिल मेम्बर का क्वेजन इमेजिनरी है । कोम्रार्डीनेजन पूरा पूरा है सेन्टर ग्रीर स्टेट गवर्नमेंट में । जो कन्वेंगन हुग्रा उस के बाद ही जमायत-ए तुलवा के खिलाफ (काश्मीर गवर्नमेंट ने एक्शन लिया है ।

श्री जगदीश प्रसाद माथ्रर : तुलवा नहीं, तुलवा से पहले कांफोंस हुई है, उस को मैंने पूछा है ।

श्री योगेन्द्र मकवाणाः कांफ्रेंस होने वाली थी उस के पहले ही स्टेट गवर्नमेंट ने उस पर एक्शन लिया है ।

श्री जगवीश प्रसाद माथुर : आप गलत कह रहे हैं। मैं तुलवा वाली कांग्फ्रेंस की वात नहीं कर रहा । उस के पहले जामायत-ए-इस्लामी ने एक कांफ्रेंस की थी जिस में बहुत से देशों के एम्बेसेंडसं ने भाग लिया। मैं उस को पूछ रहा हूं। (Interruptions) मेरा सवाल कुछ श्रोर है। वह जायद तुलवा का मतलब नहीं समझते। तुलवा का मतलब है स्टूडेस्ट्स । स्टूडेस्ट्स

27 Oral Answers

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कांफ्रेंस नहीं । इस के पहले जामयते इस्लामी ने कांफ्रेंस की थी जिस में... यहां की एम्बेसीज के कई लोग गये थे। (Interruptions)

SHRI HARI SINGH NALWA: Sir,'... (Interruptions) You sit down, please.

श्री जगवीश प्रसाद माथुर : ग्राप मंत्री स्वीजनाय

नहीं हैं, बैठिए ।

SHRI HARI SINGH NALWA: II my turn. You sit down.

SHRI JAGDISH PRASAD MATHUR: You sit down.

SHRI HARI SINGH NALWA: J will not sit down. I am under the orders of the Chairman. (Interruptions)

SHRI G. C. BHATTACHARYA: (*Interruptions*)

This is the behaviour of Members of Parliament (Interruptions)

श्री जें. के. जैन : सभापति महोदय, माननीय सदस्य ने यह लाछन लगाया है । *यह गलत बात है । इनको ऐसा नहीं कहना चाहिए । इन से माफी मंगवाइये इस बात के लिए । इन को यह कहने का अधिकार नहीं है । (Interruptions)

MR. CHAIRMAN: That is all light. You sit down.

SHRI G. C. BHATTACHARYA: This is the way you are tolerating.

SHRIMATI INDIRA GANDHI: Mr." Chairman, I resent these allegations that are made in and out of season constantly, and it clearly shows that they have nothing positive to contribute. That I am sitting here does not mean that I am going round telling people to stand up or to sit down.

MR. CHAIRMAN: Please sit down. (*Interruptions*) Please sit down. (*Interruptions*) Please sit down.

*Expunged as ordered by the Chair.

ताली दोनों हाथ से बजती है, एक से नहीं बजती ग्रौर यहां पर दो तरफ से गोर हो रहा है ।

I think it is most undignified for tht House to get into this state. Now (*Interruptions*) Mr. Rameshwar Singh, please sit down. (Interruptions) Pleast sit down. Let me try to restore order, if I can; otherwise, the Question Hoar will be terminated immediately. What is the use of having the Question Hour? It can be called 'recrimination hour'. I think I will give you five minutes for recrimination at the end of every Question Hour. I shall leave tht Chair and ask you to fight amongst yourselves, either hand to hand or word for word, whichever way like. Yes, you ask your question.

SHRI PILOO MODY: You are encouraging it. (Interruptions)

MR. CHAIRMAN: That question is finished.

SHRIMATI INDIRA GANi There was a specific allegation agains' me personally. Therefore, I have the. right to reply. Everybody saw that I was sitting looking to this side. 1 immediately. ..(Interruptions) As , as I saw that. ..(Interruptions)

MR. CHAIRMAN: Please sit , (*Interruptions*) Please sit down. '! h< hon. Prime Minister. Everybody shoul.i keep quiet.

SHRIMATI INDIRA GANDHI: I think if you were looking in my direction, you would have seen that as soon as Mr. Nalwa got up, I made a motion for him to sit down. Now when everybody is shouting, nobody is go to hear what I am saying.

SHRI PILOO MODY: I was a witness to that.

SHRIMATi INDIRA GANDHI. Thank you.

श्री जगदीश प्रसोद माखुर : मेरे सवाल का जवाद ही नहीं मिला । श्री हरि सिंह नलवाः क्या मैं माननीय मंत्री जी से जान सकता हूं कि जम्मू काश्मीर में फिक्टिशस नेम से जो पर्चे सितम्बर के महीने में सकुलिट किये गये थे उन में क्या ग्रार एस एस का हाथ नहीं था ग्रीर इस मुहिम के तहत सारे कंट्री में यह हिन्दू-मुसलमान के झगड़े नहीं फैलाते हैं ? क्या यह फैक्ट है ?

श्री सनापतिः यह सवाल इस में से एराइज नहीं होता, इस लिये इस का जवाब नहीं होगा ।

*I51. [Transferred to the 2nd December, 1980]

Winding up of Scooter India Ltd.

*152, SHRI N. P. CHENGALARA-YA NAIDU: Will the Minister of IN-DUSTRY be pleased to state:

(a) whether Government propose to wind up Scooters India Limited;

(b) if so, whether Government have taken any decision in the matter;

(c) whether equity value of this Government enterprise has been depreciating since its inception, if so, the details thereof; and

(d) whether Government propose to compensate its share holders to make good this depreciation in investment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA)- (a) No, Sir.

(b) Does not arise.

(c) and (d) The listed value of the shares of the company (having a face value of Rs. 10/- each) dropped to Rs. 4.25 on 1-5-1978 but picked up subsequently and stood at Rs. 6.87 on 19-8-1980. The question of compensating the share holders on this account does not arise.

SHRI N. P. CHENGALRAYA NAI-DU: Sir, it is 151 or 152? MR. CHAIRMAN: It is 152. 131 has been transferred.

to Questions

SHRI N. P. CHENGALARAYA NAI-DU: May I know from the hon. Minister whether these losses are due tc poor quality of the scooters manufactured there or mismanagement by th< staff or by the Managing Director who is not able to manage it properly?

SHRi CHARANJIT CHANANA. In fact the quality of the scootej mot poor; It is good. Secondly, thi mismanagement was inherited b\ and we are overhauling the man-ment of the unit,

SHRi N. p. CHENGALRAYA NA-IDU: Losses are occured only if the quality is poor or if there is mismanagement. Now Clearly we can set that it is mismanaged or the quality is poor. That is why we are incurring losses. May I know from the hon. Minister whether he will think over to shift this factory to Rayalsee-ma where there is drought and famine and the Jabour is cheap. Then Scoc^{(I}India Limited can show profits.

CHARANJIT CHANANA . SHRI I confirm that I have told him that is not poor quality, Sir, Secondly, regarding the management overhauling. I have already said that we are work-ling or that. Thirdly, in fact, production has already In 1976-77 the increasing. started production was 36,790, in 1977-78 it came dow 28,103, in 1979-80 it has gone up to 48,137 and from April to October I year the production is 24,364, and we are hoping that the production will be 50,000. Production and productivity, Sir, are interconnected. WitY better management we will have botiv better production and productivity and the question of shifting the unit therefore does not arise.

श्री नागेश्वर प्रसाद शाही : श्रोमन यह फैक्टरी लखनऊ में है । वरावर इस तरह के समाचार छपते हैं श्रौर निकलते हैं कि फैक्टरी लास में चल रही है । यह जानकारी भी मिलती है